

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

111. IA/2489/2024 C.P. (IB)/724(MB)2023

IN THE MATTER OF

Indian Bank

... Petitioner

Vs

Ashvi Developers Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

IA/2489/2024- Heard the Counsel for the FC. In terms of para 12(b)&(c) of the prayer, the IA is allowed and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/

NATIONAL COMPANY LAW TRIBUNAL
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205. C.P. (IB)/724(MB)2023

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Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **14.06.2024** for further consideration.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/